## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.124/ND/2015 RT No.10/Chd/ND/2016

ln	tha	matter	of:
	ию	manei	vı.

M/s Sanjeev Kumar.

....Petitioner.

Versus.

M/s JMD Cititech Pvt. Ltd. & Ors.

....Respondents.

Present:

None for the parties.

As the case could not be heard today, the matter is adjourned to 02.05.2017 for arguments.

(Deepa Krishan) Member (Technical).

April 05, 2017.